

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Deltronix India Limited Date of Commencement of Liquidation: 18-10-2022; List of Stakeholders as on Date: 20-12-2022; Name of IP: Ms. Sunita Umesh; Process Number: 1; Last 5 digit of registration number: 10165

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	14828857	0	14828857	0	0	0	NA
2	Liquidation costs incurred till date	0	2523854	0	2523854	0	0	0	NA
3	Secured financial creditors	2	2492855023	2	2274606918	0	0	218248105	Annexure 3
4	Unsecured financial creditors	2	388951498	2	70707428	0	310056304	8187766	Annexure 4
5	Operational creditors (Workmen)	43	11556063	43	11556063	0	0	0	Annexure 5
6	Operational creditors (Employees)	21	173421300	21	19477286	0	153621224	322790	Annexure 6
7	Operational creditors (Government Dues)	11	1152025741	11	508711178	0	0	643314563	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	30	334576586	30	325937267	0	8128773	510546	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		109	4570738922	109	3228348851	0	471806301	870583770	